

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 21.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)/134/10/HDB?2017
NAME OF THE COMPANY	Nizam Deccan Sugar Limited
NAME OF THE PETITIONER(S)	Nizam Deccan Sugar Limited
NAME OF THE RESPONDENT(S)	
UNDER SECTION	10 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
R. Ramakrishna Gupta	PLC	ramakrishna@nra-ce.com 9848019915	[Signature]
A Nagaraj Kumar	Advocate	+9963033314	[Signature]

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard, Mr. R. Ramakrishna Gupta, learned PCS and Mr. A Nagaraj Kumar, learned counsel for the petitioner.

Post the Case on 17.01.2018.

  
Member (Technical)

  
Member (Judicial)